

GOVERNMENT OF INDIA
MINISTRY OF SHIPPING

LOK SABHA
UNSTARRED QUESTION NO. 2027
TO BE ANSWERED ON 10th DECEMBER, 2015

CORPORATISATION OF PORTS

2027. SHRI MULLAPPALLY RAMACHANDRAN:

Will the Minister of SHIPPING be please to state:

पोतपरिवहनमंत्री

- (a) whether the Government proposes to corporatise major ports in the country;
- (b) if so, the details thereof;
- (c) whether the Government proposes to amend the relevant laws for the purpose; and
- (d) if so, the details thereof ?

ANSWER

MINISTRER OF STATE IN THE MINISTRY OF SHIPPING
(SHRI PON. RADHAKRISHNAN)

(a)to(d): Corporatisation of Major Ports has certain benefits such as ability to raise financial resources from the market for development, accountability and disclosure norms, faster decision making and flexibility to enable them to compete with the dynamics of the market both domestic and global. A proposal to modernize the institutional structure through various options is being examined by the Government. A final decision regarding amendment of laws will be taken accordingly.
